

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2883  
ANSWERED ON:12.12.2005  
MOU BETWEEN NAFED AND EARTHTECH ENTERPRISES LIMITED .  
Singh Shri Sugrib

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether NAFED has signed Memorandum of Understanding (MoU) with Earthtech Enterprises Limited for import of various items;
- (b) if so, the details thereof; item-wise;
- (c) the percentage of security deposit obtained by NAFED for said MoU;
- (d) whether NAFED has investigated the creditability of the company, its Director/Promoters;
- (e) if so, the details in this regard;
- (f) the criteria for selection of companies for such purpose;
- (g) whether EEL has lift the material after import from NAFED on credit basis;
- (h) if so, the manner in which NAFED has secured its financial interest from EEL; and
- (i) mark-up of NAFED on the CIF value agreed between both of them for 90 days and 180 days L/C?

**Answer**

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

- (a)to (i): The information is being collected and would be laid on the Table of the House.